

HIGH COURT OF JUDICATURE AT ALLAHABAD

OFFICE MEMORANDUM

No.164/JR(S)/2015 Dated: Allahabad : April 01, 2015

In continuation of Court's Office Memo No. 162 & 163/JR(S)/2015 dated 31.03.2015, following modification has been made and the officers have been transferred to the places indicated against their names below. They shall keep themselves ready to hand-over charge at their present place of posting on April 15, 2015 afternoon.

No representation of any officer in relation to annual transfers and postings would be entertained before his joining at the transferred place.

The notification regarding their inter-se posting at the station to which they have been transferred will follow.

Sl. No.	Name of the Officer	Present Place of Posting	Place of posting proposed earlier	Place of posting proposed
1.	Prakash Nath Srivastava ADJ	Farrukhabad	Kannauj	Mirzapur
2.	Lal Chandra Gupta ADJ	Jhansi	Fatehpur	Nagina – Bijnor
3.	Virjendra Kumar Singh ADJ	Ballia	Moradabad	Rampur
4.	Pawan Kumar Rai Civil Judge (J.D)	Chunar-Mirzapur	Bhadohi	Faizabad
5.	Smt. Chhaya Sharma Civil Judge (J.D)	J.P. Nagar	Hapur	Muzaffarnagar

BY ORDER OF THE COURT,

sd/-
(SHEO KUMAR SINGH-I)
REGISTRAR GENERAL

No. 164(i)/JR(S)/2015 Dated: Allahabad : April 01, 2015

In continuation of Courts endorsement no. 162(i) & 163(i)/JR(S)/2015 dated 31.03.2015, Copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, 3rd Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, U.P. Shasan, Lucknow.
4. The Director, Inst. of Judicial Training & Research, UP, Lucknow. (Information available on E-mail)
5. All the District & Sessions Judges, Sub-ordinate to High Court of Judicature at Allahabad. (Information available on E-mail)
6. The Registrar, High Court, Lucknow Bench, Lucknow with the request to place this before Hon'ble Judges sitting at Lucknow for their Lordship's kind information. (Information available on E-mail)
7. The Officer on Special Duty (Computer), High Court, Allahabad.
8. The Registrar (Confidential), High Court, Allahabad.
9. The Joint Registrar (Budget), High Court, Allahabad.
10. The Section Officer (Admin. A-3) Section, High Court, Allahabad.
11. P.S. to Hon'ble Judges, High Court, Allahabad with the request to place this before Hon'ble Judges for their Lordship's kind information. (Information available on E-mail)

BY ORDER OF THE COURT,

sd/-
(RAJIV SHARMA)
JOINT REGISTRAR (JUDICIAL) (SERVICES)